

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 17/04/2019 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	605	Kishore Singh and two others	Arguments
2	606	Kishore Singh and four others	Arguments
3	642	Rakesh Pant s/o K.N. Pant, Dehradun	Reply by CBI

Handwritten signature and date:
17/04/2019